

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

STARRED QUESTION NO:394
ANSWERED ON:21.12.2011
INFORMATION ASSISTANCE TO OVERSEAS INDIANS
Bajwa Shri Partap Singh

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has taken cognizance of the problems faced by the Indian citizens settled or residing abroad and their families residing in the country;
- (b) if so, the details thereof;
- (c) whether the Government has brought out any manual for the information/use/ assistance of Non-Resident Indians (NRIs) and Persons of Indian Origin (PIOs) on essential matters with particular reference to citizenship identification, marriage, maintenance, divorce, adoption and succession law;
- (d) if so, the details thereof;
- (e) if not, whether the Government proposes to prepare such a manual to answer basic queries of PIOs and NRIs to address the problems they face in coping with the Indian legal and administrative system while living abroad; and
- (f) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) to (f): The information is being collected.